

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:310
ANSWERED ON:17.08.2006
GRANT IN AID TO WAKF COUNCIL
Hussain Shri Anwar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the Grant-in-aid sanctioned by the Government to the Central Wakf Council during each of the last three years and the current year;
- (b) the amount of loans released to various Wakf institutions along with the purpose thereof during the said period;
- (c) whether some Wakf institutions particularly from North-Eastern States have been deprived of this facility;and
- (d) if so, the facts there of and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR):

- (a) The Grants-in-aid sanctioned by the Govt. of India to the Central Wakf Council under the scheme of development of urban wakf properties during the last three years are as under:

Years	Amount (Rs. in lakhs)
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2003-04	Rs. 158.00
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2004-05	Rs. 137.00
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2005-06	Rs. 143.25
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During the current financial year, no Grant-in-aid has been sanctioned till date.

- (b) The amount of loan released by the Central Wakf Council to various Wakf Institutions for development of Wakf properties is given in the enclosed statement.
- (c) No eligible project has been denied assistance.
- (d) Does not arise.